

### Survey of Palamau District, Bihar

5222. KUMARI KAMLA KUMARI: Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to undertake a survey of Palamau district of Bihar for a special assistance for the development of agricultural land thereof; and

(b) if not, the reasons thereof?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) and (b). Palamau district of Bihar is covered under the Drought Prone Areas Programmes since the Fourth Plan period. The Programme aims at restoring ecological balance and elevating the levels of production including agricultural production to the extent possible. Soil and land use capability surveys, are conducted as part of the Programme. Programme components are formulated on the basis of potential for development.

Funds for the Programme are provided by the Government of India and the State Government on a matching basis. During the period 1974—80 (upto Feb., 1980, a total expenditure of about Rs. 4.22 crores was incurred under the Programme. Expenditure on development of agriculture including soil conservation was of the order of Rs. 1.12 crores. Expenditure on development of irrigation was Rs. 1.74 crores.

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5223. SHRI BALASAHEB VIKHE PATIL:

SHRI B. R. WASNIK:

SHRI R. N. YADAV:

SHRI V. N. GADGIL:

SHRI K. RAMAMURTHY:

DR. VASANT KUMAR PANDIT:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Sakal Papers Private Limited, Poona propose to print and publish daily Sakal from Kolhapur;

(b) whether the Company has not obtained the necessary licence under Section 11 of the Industries (Development and Regulation) Act, 1951; and

(c) if so, what action Government propose to take against the Company?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) No, Sir.

(c) There has not been any contravention of the provisions of the Industries (Development and Regulation) Act, 1951 so far.

### Road Block to stop the Car of a Minister in J & K

5224. SHRI KISHORE CHANDRA S. DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during the election campaign for Lok Sabha elections, a road block was erected to stop the car of the then Union Cabinet Minister at Inderwal constituency in Doda district in Jammu and Kashmir State on the 20th November, 1979 obviously with hostile intention; and

(b) whether the matter has been investigated by the CBI and if so, the result of the investigations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA)

(a) Presumably the Hon'ble Member is referring to the incident of the 20th November, 1979 in which Dr. Karan Singh, the then Union Minister of Education and Social Welfare, was involved. According to the information received from the Jammu and Kashmir Government, Dr. Karan Singh's allegation that during the last Lok Sabha elections